[श्री जगन्नाथराव जोशी]

This is a very serious point. The Government should not keep quiet . . . (Interruptions)

MR. SPEAKER: I am not allowing anybody. The gentleman who is not called should not stand up.

SHRI P. R. SHENOY (Udipi): There was a bandh the other day in Bombay organised by the Shiva Sena and supported by all Parties. . . (In terruptions) The Mahajan Commission's report should be implemented immediately. If that is done, it will put an end to all violent agitations.

MR. SPEAKER: I am not allowing anybody. The gentleman who is not called should not stand up.

Mr. Ganesh, Dr. Pandey, I am not allowing you. Please sit down.

12.56 hrs.

ORISSA APPROPRIATION (No. 4)
BILL, 1973*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Orissa for the services of the financial year 1973-74.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Orissa for the services of the financial year 1973-74."

The motion was adopted.

SHRI K. R. GANESH: Sir, I introduce† the Bill.

Sir, I beg to move†:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Orissa for the services of the financial year 1973-74, be taken into consideration.

International
Situation (Motn.)

The motion was adopted.

MR. SPEAKER: Now, the question is:

"That Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI K. R. GANESH: Sir, I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

12.59 hrs.

MOTION RE. INTERNATIONAL SITUATION

MR. SPEAKER: The next item is Discussion on the International situation. The time fixed is 8 hours. The Business Advisory Committee, in view of the short time and also the limited scope, decided that the whole discussion will finish today. There is enough time.

The Minister will reply at 6 O'clock.

श्री जगन्नाय राव जोशी (शाजापुर) : अध्यक्ष महोदय, 6 घंटे तो कम से कम मिलने चाहिये ।

It is very difficult to sit after 6 P.M. It is very cold, Sir.

SHRI SHYAMNANDAN MISH-RA (Begusarai): It is 1 O'clock already. How can we finish it today?

^{*}Published in the Gazette of India Extraordinary Part II, Section 2, dated 20-12-73.

[†] Introduced/moved with the recommendation of the President.